

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 34**  
TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018

**FINANCIAL ASSISTANCE FOR CROP LOSSES**

34. SHRI SUDHEER GUPTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether many States were affected by thunderstorms and floods in recent months and if so, the details thereof, State/ UT-wise;
- (b) whether this has caused damage to a large quantum of standing crops and high value horticultural crops and if so, the details thereof, State/UT-wise;
- (c) whether the Government has received proposals from the State Governments seeking financial assistance for loss of crops;
- (d) if so, the details thereof and the response of the Union Government thereto, State/UT-wise; and
- (e) whether the Government has sent a Central Team to the affected States to evaluate and ascertain the extent of crop losses and if so, the details thereof along with the outcome thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): As per the Government of India (Allocation of Business) Rules, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) is concerned with coordination of relief measures necessitated by drought, hailstorm, pest attack and cold wave/frost only.

The rest of the natural calamities are dealt by the Ministry of Home Affairs. That Ministry has informed that the relevant information on this question is being collected from various State Governments.

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